

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/136/CAA/2017
NAME OF THE TRANSFEROR : OCL INDIA LTD &
TRANSFEROR 2
TRANSFEROR 3
TRANSFEROR 4
NAME OF THE TRANSFERRE : ODISHA CEMENT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. VISHNU MOHAN

for Petitioner



ORDER

Counsel for the applicant present and prayed time for making submissions. Time extended at request. Put up on 07.11.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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